

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 22.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (CA)/94/2024, IA (CA)/93/2024, IA No.187/2018, IA No.188/2018, IA (CA)/161/2023 in CP No.50/2015 TP No.78/HDB/2016
NAME OF THE COMPANY	Divya Retreat Limited & (06) Others
NAME OF THE PETITIONER(S)	Surekha Reddy & (46) Others
NAME OF THE RESPONDENT(S)	Divya Retreat Limited & (06) Others
UNDER SECTION	397/ 398

**ORDER**

**CP No.50/2015**

**Present:** Ld. Counsel Dr. SV Ramakrishna for the Petitioner.

None appeared for the Respondent.

**IA (CA)/94/2024 and IA (CA)/93/2024**

**Present:** None appeared for the Applicant.

Ld. Counsel Dr. SV Ramakrishna for the Respondents.

Ld. Counsel Dr. SV Ramakrishna has taken service on behalf of the Respondents.  
For filing counter, **matter is adjourned to 10.06.2024 along with the remaining IAs.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**